

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 299/9//HDB/2017
NAME OF THE COMPANY	LEPL Projects Limited
NAME OF THE PETITIONER(S)	Air India SATS Airport Services Pvt Ltd
NAME OF THE RESPONDENT(S)	LEPL Projects Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. M. M. Chary	Adv	9848076765	
M. Manoj Kumar	Adv	9603419119	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tarun G. Reddy	Adv	9502035363	
Abhijeet Talvar	Adv	8074663732	

ORDER

Heard Mr.VMM Chary along with Mr.M.Manoj Kumar, Learned Counsels for the Petitioner and Mr.Tarun G Reddy along with Mr.Abhijeet Talvar, Learned Counsels for the Respondent.

The Learned Counsel for the Respondent submits that talks are going on for early settlement and hence sought time.

Post the case on 17.01.2018.



Member (T)

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Member (J)